

**NATIONAL COMPANY LAW TRIBUNAL
HYDERABAD BENCH**

**PRESENT: HON'BLE SHRI RAJESWARA RAO VITTANALA – MEMBER (JUDICIAL)
HON'BLE SHRI RAVIKUMAR DURAISAMY – MEMBER (TECHNICAL)**

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING HELD ON 20.11.2017 AT 10.30 AM

TRANSFER PETITION NO.	TP(HCW) No.64/HDB/2017
COMPANY PETITION/APPLICATION NO.	CP/398/2016
NAME OF THE COMPANY	Turbo Machinery Engineering Industries Limited
NAME OF THE PETITIONER(S)	Indian Renewable Energy Development Agency Limited
NAME OF THE RESPONDENT(S)	Turbo Machinery Engineering Industries Limited
UNDER SECTION	433 of 1956

Counsel for Petitioner(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature

Counsel for Respondent(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature

None appears.

Post the Case on 28.11.2017.

Member (Technical)

Member (Judicial)